

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No.462/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31ST JULY, 2018, 10:30 A.M

Name of the Company		Mayank Commotrade Pvt Ltd.Vs-ROC, WB	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	RINKU GUPTA . Pcs	Petitioner	<i>Rinku Gupta</i> 31/07/2018
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ORDER

Ld. Pr.C.S. appeared for the Petitioner. Heard. Perused the record. Matter is adjourned for want of time.

List the matter on 03.09.2018.

Sd

(M. B. Gosavi)
Member(J)